

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST

DATE: 2nd July, 2015
Time: 10:30 AM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 254/2015	G. L. Verma Vs. Ministry of Culture & Ors.	Mr. G. L. Verma, Applicant in person
AFTER NOTICE			
2.	Appeal No. 57/2015	Anuj Sood & Anr. Vs. MoEF & Ors.	Neelam Rathore, Adv. for Appellants
3.	Original Application No. 233/2015	Ratneshwar Prasad Singh Vs. Banka Municipality & Ors.	Mr. Shambhu Nath Singh & Rajesh Ranjan Singh, Adv. for Applicant
4.	Original Application No. 140/2015.	Neeraj Khapra Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Neeraj Khapra, Adv. For the Applicant.
5.	Appeal No. 28/2015.	Pivotal infrastructure Pvt. Ltd. Vs. MoEF	Mr. A. R. Takkar, Adv. For the Applicant.
6.	Appeal No. 29/2015.	R.P. Estate Pvt. Ltd. Vs. MoEF	Mr. A. R. Takkar, Adv. For the Applicant.
7.	Original Application No.142/2015.	Md. Umar Vs. State of U.P. & Ors.	Mr. Mukul Singh, Adv. For the Applicant. Mr. Ankit Verma (Standing counsel of U.P) for R-.1, 3, 4,6,7,8.
FOR COMPLETION OF PLEADINGS			
8.	Appeal No.24/2015.	M/s Hotel Silver Leaf Vs. P.P.C.B. & Ors	Mr. A. R. Takkar, Adv. For the Appellant. Sh. Shubham Bhalla, Adv. For R-1 & 2.
9.	Original Application No.122/2015.	F Block Resident Welfare Association Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary, & Mr. Aditya N. Prasad, Advs. For the Applicant Ms. Savitri Pandey, Ms. Azma Parveen, Advs. For R-1 & 3 Mr. Sudhir Kulshreshtha, Adv. for R-2
10.	Original Application No.50/2015 (M.A.No.149/2015) & (M.A.No.244/2015)	Aparna Singh Vs. Union of India & Ors.	Mr. Pradeep Misra, Adv. & Mr. Daleep Kr. Dhayani, Adv. For the Applicant. Mr. Sajid Sultan, Adv. For the Applicant in M.A.No.244/2015. Mr. Vikas Malhotra, Adv. For R-1. Mr. Sanjay Dewan, Adv. For R-2 to 4.

			Mr. Rajiv Bansal with Mr. Mr. Dhruv Tamta, Advs. For R- 5. Mr. Sajadsul Tan and Mr. Amritesh Mishra, Advs. For R-6.
FOR HEARING			
11.	M.A.No.258/2015 in Original Application No. 10/2014.	Pavit Singh Vs. The State of NCT Of Delhi & Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Advs. For the Applicant in M.A.No.258/2015. Mr. Vivek Kumar Tondon, Adv. For R-1,2,4 & 6.
12.	Original Application No.16/2014 (M.A.No.102/2014), (M.A.No.363/2014), (M.A.No.365/2014) & M.A.No.451/2015.	Sh. Hazi Arif & Ors. Vs. State of U.P. & Ors.	Mr. R. Venkataraman, & Mr. Adesh Kumar, Advs. for the Applicant. Ms. Savitri Pandey, Adv. For R-1 & 6. Mr. Avijit Bhushan & A.S. Kulshrestha Adv. for R- 2. Mr. S. Kulshreshtha, Adv. for R-3. Mr. D.K.Dhayani, Adv for R- 4. Ms. Reena Singh, & Ms. Bhakti Pasrija Sethi, Advs. for R-5. Ms. Parul Gupta, Adv. as Local Commissioner. Ms. Mridule Ray Bharadwaj, Adv. for R-7. Mr. Raj kumar for R-8. Mr. M.K. Bhardwaj, Adv. For R-8 & 9. Mr. Prashant Kumar, Adv. for R-10. Mr. Rajkumar, Adv (CPCB) with Mr. S.L. Gundhi S.L.O, for R-11. Mr. Pawan Upadhyay, (Country Inn & Suites) for R-13. Ms. Ranjana Roy, Adv. For R-14. Ms. Jagriti Singh, Adv. For R-15 Mr. Vineet Dwivedi, Adv. For R-12 & 16. Mr. Nilesh Sinha, Adv. For R-12 &16 Mr. Ankit Bhatnagar, Adv. For R-19. Mr. Pawan Upadhyay, Nishant Kr., Advs. For Country Suit Inn.

DATE: 2nd July, 2015
Time: AFTER THE ABOVE BENCH

HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER

HON'BLE Prof. A.R. Yousuf
EXPERT MEMBER

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No.97/2013.	Mathala Chandrapati Rao, Founder KPPPRS Kidigam Po & Gp, Kasi Nagar Block, Gajapati District, Odisha Vs. Member Secretary, Odisha State Pollution Control Board & Ors.	Mr. Raj Panwani, Sr. Adv. & Ms. Parul Gupta, Adv. for Applicant Mr. Ashok Kumar Panda, Sr. Adv. with Mr. Satya Brata Panda, Adv. for R-1 & 2 Mr. Sebo Sanker Mishra, Adv. For R-3 Mr. Arjun Vinod Bobde, Adv. for R-4 Mr. A.K. Panda, Sr, Adv., Mr. M. Paikaray, Adv, Mr. S. Panda, Adv. For R-5 Mr. Ambuj Agrawal, Adv. For APPCB Mr. Guntur Pramod Kumar and Mr. Guntur Prabhakar, Advs. For State of Andhra Pradesh
2.	Appeal No. 39/2012 (M.A No. 811/2013) (PH)	Save Mon Region Federation & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Appellant Mr. Vivek Chib, Adv. for R - 1 Mr. Sanyam Saxena & Mr. Anil Shrivastav, Advs. for R - 2 Mr. Raj Panjwani, Sr. Adv. along with Mr. Raj Panjwani, Sr. Adv. & Mr. Sanjay Upadhyay, Adv. for R – 3 Mr. Anil Shrivastav, Adv., Mr. Sanyam Saxena, Adv. For R-4

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